

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 23 of 2014
& I.A. Nos. 30 of 2014 & 31 of 2014**

Dated : 28th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Vidarbha Industries Association ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Chinmoy Pradip Sharma
Mr. Sayan Ray
Mr. Dilip A. Tave**

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

ORDER

Admit. Mr. Buddy A. Ranganadhan, the learned counsel takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 03.02.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **03.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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